

Central Economic Intelligence Bureau and Enforcement Directorate, 20 premises were searched on 27th June, 1987. As a result, several incriminating documents evidencing Hawala payments in violation of FERA amounting to about Rs. 30 crore were seized covering a period of 7 months only. The enforcement agencies remain vigilant to detect cases of Hawala transactions.

(b) to (d). The investigation in respect of Hawala payments are conducted in India and assistance of agencies/departments of Government of India set up abroad is also taken, whenever required. The arrangement has worked satisfactorily.

Money Spent on Modernisation of Textiles Mills

4238. SHRI SUBHASH YADAV : Will the Minister of TEXTILES be pleased to state :

(a) the estimated money spent on the modernisation of each Textile Mill taken over by the NTC in each State;

(b) whether all such mills have been running into huge losses;

(c) if so, the reasons thereof; and

(d) whether Government propose to close down such mills; if so, names of such mills which are likely to be closed down during 1988 ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA) : (a) and (b). Expenditure incurred upto 30th June, 1987 on Modernisation/renovation of mills taken over and managed by NTC is as follows :

(Rs. in lakhs)

Uttar Pradesh

Laxmi Rattan Mills	184.04
Atherton West Mills	182.18
	366.22

West Bengal

Mohini Mills	27.26
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All these mills are incurring losses.

(c) The main reasons for losses of the mills under NTC are as under :

(i) old and obsolete machinery in most of the mills;

(ii) increase in the prices of cotton and other inputs;

(iii) power-cut and high cost of captive power, resulting in under utilisation of installed capacity in various mills;

(iv) increase in cost of coal, fuel petroleum products etc;

(v) increase in cost of dyes and chemicals;

(vi) wage increase on account of increased DA etc., and

(vii) excess labour force.

(d) No final decision has been taken to close down any NTC mills so far.

[Translation]

Store Purchase Syssem

4239. SHRI BALWANT SINGH RAMOOWALIA : DR. CHINTA MOHAN :

Will the Minister of COMMERCE be pleased to state :

(a) whether Government have decided to change the existing store purchase system;

(b) if so, the details in this regard;

(c) the detailed outline of the new store purchase system; and

(d) the time by which it is likely to be implemented ?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI) : (a) No, Sir.

(b) to (d): Do not arise.